

CENTRAL ADMINISTRATIVE TRIBUNAL,

CHANDIGARH BENCH

C.P.No.060/00050/2018 in
O.A.NO.060/01061/2016

Decided on: 24.07.2018

CORAM: **HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Daljeet Singh

S/o Sh. Jagir Singh,

Accounts Officer

O/o Financial Adviser,

Post Graduate Institute of Medical Education & Research,

Chandigarh

(Group B).

Petitioner

By: Mr. Karan Singla, Advocate

Versus

Professor Jagat Ram,

Director,

Post Graduate Institute of Medical Education & Research,

Sector 12,

Chandigarh

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Respondents

By : Mr. Abhishek Kumar, Advocate for
Mr. Amit Jhanji, Advocate

O R D E R (oral)
HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

1. At the very outset, learned proxy counsel for the respondents apprised this Court that, in pursuance of directions of this Tribunal as contained in order dated 24.1.2018, the respondents have considered the case of the petitioner for promotion to the post of Senior Accounts Officer but kept it in sealed cover, as disciplinary case is pending against him.
2. On the other hand, learned counsel for the petitioner submits that the case of the petitioner has wrongly been kept in sealed cover, as the incident on which he has been charge-sheeted pertains to an earlier period, than the date from which he was eligible and entitled for promotion.
3. Be that as it may, the fact remains that the case of the petitioner has been considered by the respondents and as such orders of this Tribunal stand substantially complied with and no fruitful purpose would be served in keeping this C.P. pending any more. It is, therefore, closed accordingly. Notice is discharged.

**(SANJEEV KAUSHIK)
 MEMBER (J)**

**(AJANTA DAYALAN)
 MEMBER (A)**

Place : Chandigarh.
 Dated: 24.07.2018

HC*